

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1258  
ANSWERED ON:28.07.2015  
Security to VIP/Elected Representatives  
Singh Shri Rama Kishore

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has convened/proposes to convene a meeting of the Chief Ministers of the North Eastern Region in view of the rising incidents of extremist and other violent activities and providing security to the elected representatives/Very Important Persons (VIPs);
- (b) if so, the details and outcome thereof;
- (c) whether the Government has received demands for providing security to elected representatives/VIPs in the country, if so, the details thereof during the last three years and the current year and the action taken thereon;
- (d) the details of the security cover provided to and withdrawn from VIPs, category-wise during the said period; and
- (e) whether the Government proposes to provide security cover to the public representative/VIPs of left wing extremism affected areas as well as other category of persons and if so, the details thereof?

**Answer**

Minister of State in the Ministry of Home Affairs  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) and (b) : A meeting was held with Chief Ministers of North Eastern States on 11.07.2015 at Guwahati (Assam), in which various security related issues, were discussed. However, providing security to the elected representatives / VIPs was not discussed.

(c) to (e): Yes, Madam MHA has received requests for providing security to elected representatives / VIPs in the country. Since 'Police' and 'Public Order' is a State subject under the Constitution of India, the responsibility for providing security to an individual who is ordinarily resident in or happens to be under the jurisdiction of a State Government, lies primarily with the State Government concerned. State Governments have their own mechanism for assessing threat, providing security and reviewing security. Details of State Government protected are not maintained centrally.

The Central Government too provides security cover on the basis of assessment of threat to some public representative / VIPs / individuals in the country, including left wing extremism affected areas. The security provided is subject to periodic review, based on which security is continued / withdrawn / downgraded / upgraded. Thus the number of protectees in the Central List is not static and varies from time to time. As on date, there are 275 threat-based protectees in the Central List (Z+ =31, Z=77, Y=136, X=31). In the public interest, it would not be appropriate to divulge any further details in this regard.

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